

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:528
ANSWERED ON:26.11.2012
AMMONIUM NITRATE
Hussain Shri Syed Shahnawaz

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has decided to formulate any rules to control the production, distribution and sale of Ammonium Nitrate, a chemical used in manufacturing of fertilizers;
- (b) if so, the details thereof;
- (c) whether the said chemical has been misused by different terrorist organisations as an explosive substance across the country in the recent past; and
- (d) if so, the details thereof and the action taken by the Government to curb the misuse of the chemicals in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(Dr. S. JAGATHRAKSHAKAN)

(a) & (b): The Central Government (Department of Industrial Policy & Promotion) has already published the Ammonium Nitrate Rules, 2012 vide Notification No.GSR No.553(E) on 11th July, 2012 in the Gazette of India Extra-ordinary for regulating the manufacturing, storage, sale, use, transportation, import and export Ammonium Nitrate.

(c) & (d): The possibility of misuse of Ammonium Nitrate by different terrorist organisations as an explosive substance in the recent past cannot be ruled out. However, by the way of enacting Ammonium Nitrate Rules, 2012 and promoting its strict compliance, Government has taken steps to curb the misuse of the chemical in the country.